

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 11th November, 2025

No. HCM/A-49/92-A&E(Pt)/23389 : The methodology for awarding marks for ***Stenography Skill Test*** for Departmental Promotions/Recruitment Examinations in the High Court of Manipur is detailed below:

"The candidate who accurately transcribes the highest number of words in the examination shall be awarded full marks. Marks for all other candidates shall be calculated proportionately by multiplying their total number of accurately transcribed words with a factor derived as follows:

Factor = (Full Marks ÷ Maximum Number of Accurately Transcribed Words in that Examination)."

Illustrations for awarding marks for stenography skill test where full marks for the test is **30** and the maximum number of accurately transcribed words is **120** is as under:

Illustration 1:

No. of accurately transcribed words: **120**, Marks awarded shall be **30**

Illustration 2:

No. of accurately transcribed words: **100**, Marks awarded shall be **25**

Illustration 3:

No. of accurately transcribed words: **80**, Marks awarded shall be **20**

This methodology shall come into immediate effect from the date of issue of this Notification.


(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. All the Registrars, High Court of Manipur.
5. All the District and Sessions Judges, Manipur.
6. All the Joint Registrars, High Court of Manipur.
7. All the Deputy Registrars/Language Officer (Special Officer)/Court Manager Gr. IIs, High Court of Manipur.
8. The System Analyst, High Court of Manipur.
- *He is requested to upload the same in the Official Website of this Registry.*
9. The Superintendent (Estt. I), High Court of Manipur.
10. All the Sr. Personal Assistants, High Court of Manipur.
11. Notice Board/Concerned File.